

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MIDAS PETROCHEM PRIVATE LIMITED Date of Commencement of Liquidation: 24-06-2026; List of Stakeholders as on Date: 15-07-2026; Name of IP: Mr. SHREYANSH JAIN; Process Number: 1; Last 5 digit of registration number: 12727

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		2288558		2288558				NA
2	Liquidation costs incurred till date		11686		11686				NA
3	Secured financial creditors		354379790.42		229603891.92	124484694	291205		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)		113999431		13417610	100581821			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total			470679465.42		245321745.92	225066515	291205		